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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 397/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017


NAME OF THE PARTIES:

3A Capital Services Limited

V/s.

Afloat Textile (India) Ltd. And Ors.

SECTION OF THE COMPANIES ACT: 58,59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	BHADRESH SHAH	PRACTICING CS	

ORDER

CP 397/58,59/NCLT/MB/MAH/2017

The Petitioner Counsel is present. Respondent side is absent.

For the Petitioner has not filed affidavit of proof of service upon the Respondent, the
Petitioner is hereby directed to place the same on next date of hearing.

List this matter on 05.02.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)


Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)